



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.11.2024

NOTICE

Please take notice that the matters listed in the **Court – II at 10:30 AM on 28.11.2024** will now be taken up **at 02:00 PM**.

Further, please take notice that the bench notified for the **Court – II on 28.11.2024** is re-constituted. Composition of the re-constituted Bench shall be as under.

Court – II (02:00 PM)

- 1. Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)**
- 2. Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

Furthermore, please take notice that the matters listed in the **Court – IV on 28.11.2024 at 02:00 PM (from item nos. 33 to 37)** will now be taken up **after rising of Court – II**.

By order of Hon'ble Chairperson
-Sd/-
Registrar